

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 1736 of 2018 (O & M)

NATIONAL INSURANCE CO. LTD Appellants
V/s
KANTA DEVI AND OTHERS Respondents

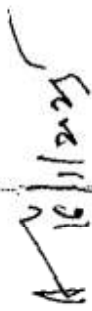
Notice to:

Respondents:

6. Balwinder Singh son of Jagir Singh, resident of Village New Alma,
Bheni Mian Khan, Gurdaspur, Punjab (Driver of Truck no. PB-
10-DM-3443).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **15.07.2025(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 16th day of
January, 2025.


16/1/2025
Superintendent (Judl.),
For Registrar (Judicial)